

(2023) 11 DEL CK 0168

Delhi High Court

Case No: Civil Writ Petition No. 13685 Of 2023, Civil Miscellaneous Application No. 54079
Of 2023

Maninder Rohal

APPELLANT

Vs

Union Of India And Ors

RESPONDENT

Date of Decision: Nov. 21, 2023

Hon'ble Judges: Sanjeev Sachdeva, J; Manoj Jain, J

Bench: Division Bench

Advocate: Nikita, Brijesh Yadav, Sandeep Yadav, Piyush Khari, Vineet Dhanda

Final Decision: Dismissed

Judgement